

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 894
TO BE ANSWERED ON DECEMBER 02, 2021

EXPANSION OF URBAN SETTLEMENTS

NO. 894. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the NITI Ayog in its recent report, 'Reforms in Urban Planning Capacity in India' has stated that 65 per cent of the 7933 urban settlements in the country do not have any master plan and if so, the details thereof;**
- (b) the steps taken by the Government to make sure that there is planned growth and expansion of all urban settlements;**
- (c) whether there are enough qualified town planners in the country and if so, the details thereof;**
- (d) if not, the steps taken by the Government to increase the number of town planners; and**
- (e) whether the Government proposes to integrate urban planning with other relevant national schemes such as Atmanirbhar Bharat, Smart Cities, AMRUT etc. and if not, the reasons therefor?**

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ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Yes, Sir. NITI Aayog's report on 'Reforms in Urban Planning Capacity in India' has stated that 65% of the 7933 urban settlements do not have any master plan. The status of master plan preparation in Statutory towns and Census towns is given at the ANNEXURE.

(b): Urban planning is a State subject and it is the responsibility of the States/ Union Territories (UT) to prepare and enforce master plans for planned development of urban settlements. Ministry of Housing and Urban Affairs, however, supplements the efforts of States /UTs through policy and programme interventions. The sub-scheme on Formulation of GIS based Master Plans is being funded under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme of the Ministry for preparation of GIS bases master plans of the 500 AMRUT cities. Similarly, sub-scheme on Local Area Plan (LAP) and Town Planning Scheme (TPS) is also being implemented under AMRUT in 25 cities.

....3/-

Preparation of GIS based Master plans for class II towns having population between 50,000 to 99,999 as per census 2011 has been taken as one of the reforms under AMRUT 2.0 scheme which has been launched on 01 October, 2021. Also, under AMRUT 2.0 reforms, sub-scheme on LAP and TPS has been envisaged in select cities targeting optimum land utilization.

(c): and (d): Presently, 7,276 Town Planners are registered with Institute of Town Planners, India. Ministry has advised the State Governments and UT Administrations to fill all the vacant posts of Town Planners. Ministry has circulated recruitment rules of Town and Country Planning Organization (TCPO), a technical organization of the Ministry, to the State Governments and UT Administrations for their adoption to recruit the qualified town planners.

(e): Several components of urban planning are parts of AMRUT, AMRUT 2.0, Smart City Mission and other Missions /Schemes being implemented by the Ministry of Housing and Urban Affairs.

ANNEXRUE REFERRED TO IN ANSWER TO PART (a) OF LOK SABHA UNSTARRED QUESTION No. 894 FOR ANSWER ON 02DECEMBER 2021 REGARDING “EXPANSION OF URBAN SETTLEMENTS”:

Status of Master Plan 2021

States & UT wise status of Proportion of cities with Master Plan - 2021 (Towns based on Census 2011)

Sl. No	State / UT	Statutory Towns			Census Towns			Total No. of Towns (3+6)	No. of Towns Having Approved Master Plan (4+7)	No. of Towns have Master Plan Under Preparation (5+8)	Total No. of Approved & Under Preparation Master Plan (10+11)	No. of Towns Haven't Master Plan (9-12)
		Numbers	Approved Master Plan	Master Plan Under Preparation	Numbers	Approved Master Plan	Master Plan Under Preparation					
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Andhra Pradesh	80	80	0	106	30	76	186	110	76	186	0
2	Arunachal Pradesh	26	0	6	1	1	7	27	1	13	14	13
3	Assam	88	36	45	126	2	0	214	38	45	83	131
4	Bihar	139	13	15	60	0	0	199	13	15	28	171
5	Chhattisgarh	168	26	102	14	3	1	182	29	103	132	50
6	Goa	14	14	0	56	56	0	70	70	0	70	0
7	Gujarat	195	125	14	153	0	0	348	125	14	139	209
8	Haryana	80	58	13	74	49	6	154	107	19	126	28
9	Himachal Pradesh	56	18	0	3	0	0	59	18	0	18	41
10	J&K	86	11	0	36	11	3	122	22	3	25	97
11	Jharkhand	40	5	0	188	0	0	228	5	0	5	223
12	Karnataka	220	103	38	127	33	1	347	136	39	175	172
13	Kerala	59	28	31	461	13	42	520	41	73	114	406
14	Madhya Pradesh	364	88	1	112	10	0	476	98	1	99	377
15	Maharashtra	256	250	0	278	25	0	534	275	0	275	259
16	Manipur	28	0	3	23	0	16	51	0	19	19	32
17	Meghalaya	10	5	3	12	10	1	22	15	4	19	3
18	Mizoram	23	13	1	0	0	0	23	13	1	14	9
19	Nagaland	19	10	1	7	0	0	26	10	1	11	15
20	Odisha	107	71	17	116	26	0	223	97	17	114	109
21	Punjab	143	51	0	74	30	0	217	81	0	81	136
22	Rajasthan	185	184	0	112	30	0	297	214	0	214	83
23	Sikkim	8	4	0	1	0	0	9	4	0	4	5

24	Tamil Nadu	721	123	50	376	0	0	109 7	123	50	173	924
25	Telangana	45	41	0	122	49	51	167	90	51	141	26
26	Tripura	16	13	0	26	0	0	42	13	0	13	29
27	Uttar Pradesh	648	106	2	267	49	0	915	155	2	157	758
28	Uttarakhand	74	30	8	41	14	15	115	44	23	67	48
29	West Bengal	129	50	7	780	86	37	909	136	44	180	729
30	A&N Islands	1	1	0	4	3	1	5	4	1	5	0
31	Chandigarh	1	1	0	5	5	0	6	6	0	6	0
32	NCT Delhi	3	3	0	110	110	0	113	113	0	113	0
33	D & N Haveli	1	1	0	5	5	0	6	6	0	6	0
34	Daman & Diu	2	0	2	6	0	6	8	0	8	8	0
35	Lakshadweep	0	0	0	6	0	0	6	0	0	0	6
36	Puducherry	6	4	0	4	0	5	10	4	5	9	1
	Total	4041	1566	359	3892	650	268	793 3	2216	627	2843	5090
